

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

UNSTARRED QUESTION NO:2624
ANSWERED ON:13.03.2000
DEVELOPMENT OF REST AREAS
AMBATI BRAHMANAIAH;GANTA SRINIVASA RAO

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether any land has been acquired by the National Highways Authority of India for the development of rest areas anywhere in the country;
- (b) if so, the States where the National Highways Authority of India propose to develop rest areas;
- (c) the pending proposals with National Highways Authority of India for developing modern road-side rest areas; and
- (d) the time by which such proposals would be implemented by the National Highways Authority of India in order to ensure free and safe flow of traffic on the National Highway sections?

Answer

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT
(DR. DEBENDRA PRADHAN)

(a) to (d): National Highways Authority of India has not yet acquired any land for development of rest areas in the country. Development of rest areas and other users facilities would be on intergral part of the National Highways Development Project entrusted to NHA comprising Golden Quadrilateral linking major cities of Delhi , Mumbai, Chennai, Calcutta and North-south, East-West Corridors. The detailed engineering and project preparation taken up for these National Highways would identify the possible locations of rest areas and users facilities. The land at these locations is intended to be acquired as part of the development process and thereafter the proposals [on the basis of competitive bidding] be invited from interested private entrepreneurs for developing and operating them as per modern international practices. These rest areas and other users facilities for the safety and convenience of the traffic are intended to be implemented along with the completion of the upgrading of these NHs sections.